

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA—FOURTEENTH SESSION)

PART—I

(18th July to 18th August, 1989)



**LOK SABHA SECRETARIAT
NEW DELHI**

September, 1989/Asvina, 1911 (Saka)

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PREFACE

This publication contains a brief resume of work done by Eighth Lok Sabha during the first Part of its Fourteenth Session i.e. from 18th July to 18th August, 1989.

NEW DELHI;
September, 1989

Asvina, 1911 (Saka)

SUBHASH C. KASHYAP,
Secretary-General.

**RESUME OF WORK DONE BY EIGHTH LOK SABHA DURING THE FIRST
PART OF THE FOURTEENTH SESSION, JULY-AUGUST, 1989**

1. DURATION OF SESSION

Date of commencement	18th July 1989
Date of adjournment <i>sine die</i>	*18th August, 1989
Date of Prorogation	**
Total number of days of Session	32 days
Number of days of sittings	22 days
Number of hours of sittings	138 hours and 05 minutes

*The session was originally scheduled to conclude on Friday, the 11th August, 1989

**The Fourteenth Session of 8th Lok Sabha was not prorogued after it was adjourned *sine die* on 18th August, 1989. Under rule 15 of the Rules of Procedure and Conduct of Business in Lok Sabha the Speaker reconvened its sittings from Wednesday the 11th October, 1989 for the second part of the session.

2. ADJOURNMENT MOTION

Admitted And Discussed

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken H M
Situation arising out of increasing terrorist activities in Punjab and Delhi	Shri Suresh Kurup	18-7-1989	18-7-1989 (at 4 P.M.)	Negatived	4 08

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The General Insurance Business (Nationalisation) Amendment Bill, 1989.	2-5-89 (Earlier Session)	—	18-7-89	2 25	—	—	Passed.
2.	The Delhi Motor Vehicles Taxation (Amendment) Bill, 1989.	15-5-89 (Earlier Session)	—	18-7-89 21-7-89	0 07	—	—	Passed.
3.	The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1989	21-7-89	—	28-7-89 14-8-89	1 48	1	1	Passed, as amended.

1	2	3	4	5	6	7	8	9
					H.M.			
4.	The Punjab Appropriation (No. 2) Bill, 1989.	26-7-89	—	26-7-89	0 02	—	—	Passed.
5.	The Small Industries Development Bank of India Bill, 1989.	10-5-89 (Earlier Session)	—	26-7-89 27-7-89 28-7-89	4 38	1	1	Passed as amended.
6.	The Indian Medical Council (Amendment) Bill, 1987, as introduced in Rajya Sabha.	—	28-7-89 (Laying of the Report of the Joint Committee)	—	—	—	—	Report of the Joint Committee laid on the Table.
7.	The Appropriation (No. 4) Bill, 1989.	31-7-89	—	31-7-89	0 04	—	—	Passed.
8.	The Employees' State Insurance (Amendment) Bill, 1989, as passed by Rajya Sabha.	—	1-8-89	14-8-89	0 59	—	—	Passed.
@9.	The Constitution (Sixty-fifth Amendment) Bill, 1989.	7-8-89	—		1 16			Motion for leave to introduce the Bill was opposed. Bill was introduced.
				8-8-89 9-8-89 10-8-89	16 40*	43	4	Passed, as amended.
10.	The Karnataka Appropriation Bill, 1989.	7-8-89	—	7-8-89	0 01	—	—	Passed.

@11. The Constitution (Sixty-fourth Amendment) Bill, 1989	15-5-89 (Earlier Session)	—	8-8-89 9-8-89 10-8-89	16 40*	71	8 Passed, as amended.
12. The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Bill, 1989.	9-8-89	—	14-8-89 16-8-89	7 20	38	— Passed.
13. The Customs (Amendment) Bill, 1989.	10-8-89	—	—	—	—	— Pending.
£14. The Constitution (Sixty-third Amendment) Bill, 1989	2-5-89 (Earlier Session)	—	10-8-89	0 17	2	2 Passed, as amended.
15. The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1989.	14-8-89	—	16-8-89	1 56	10	4 Passed, as amended.
16. The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1989.	14-8-89	—	16-8-89	0 03	—	— Passed.

@ The Short Title of the Bill was changed to "The Constitution (Sixty-third Amendment) Bill, 1989" by Lok Sabha through an amendment to Clause 1.

@@ The Short Title of the Bill was changed to "The Constitution (Sixty-second Amendment) Bill, 1989" by Lok Sabha through an amendment to Clause 1.

* Bills at Sl. Nos. 9 and 11 were discussed together. The time taken on the combined discussion of both the Bills was 16 hours and 40 minutes.

£ The Short Title of the Bill was changed to "The Constitution (Sixty-fourth Amendment) Bill, 1989" by Lok Sabha through an amendment to Clause 1.

1	2	3	4	5	6	7	8	9
					HM			
17.	The National Waterway (Quilon-Kottiapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals) Bill, 1989.	14-8-89	—	—	—	—	—	Pending.
18.	The Direct Tax Laws (Second Amendment) Bill, 1989.	18-8-89	—	—	—	—	—	Pending.
19.	The Shipping Agents (Licensing) Bill, 1987, as introduced in Rajya Sabha	—	—	18-8-89 (Motion for concurrence in the recommendation of Rajya Sabha for appointment of members of Lok Sabha to serve on the Joint Committee on the Bill in the vacancies caused by resignation of 8 members of Lok Sabha)	0 01	—	—	Motion for concurrence adopted.
20.	The Warehousing Corporations (Amendment) Bill, 1988, as passed by Rajya Sabha	—	21-11-88 (Earlier Session)	18-8-89	0 40	2	2	Passed, as amended.

SUMMARY

1. Bills pending at the end of the last session	16
2. Bills introduced	11
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	1
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	1
6. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
7. Bills passed	15
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills not discussed	Nil
11. Motions for adjournment of debate on Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	1
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	1
17. Bills pending at the end of the First part of the Fourteenth Session <i>vide</i> para No. 3184 of Lok Sabha Bulletin-Part II, dated 4th October, 1989.	13

(ii) Private Members' Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Widows' Welfare Bill, 1989 by Shrimati Basavarajewari	21-7-1989	—	—	0 02 Minutes taken on introduction of Bill at SL No. 1.)	—	—	Pending
2.	The Fair Price Shops (Regulation) Bill, 1989 by Shri G.S. Basavaraju	24-2-1989 (Earlier Session)	—	21-4-1989 5-5-1989 (Thirteenth Session) 21-7-1989 4-8-1989 (Further consideration)	4 42 Excluding 3 hours and 55 minutes taken during Thirteenth Session)	Nil	Nil	Withdrawn by leave of the House.
3.	The Land Acquisition (Amendment) Bill, 1989 (Amendment of section 6) by Shri Shantaram Naik	4-8-1989	—	—	—	—	—	Pending
4.	The Representation of the People (Amendment) Bill, 1989 by Shri Shantaram Naik	4-8-1989	—	—	—	—	—	Pending

5. The Registration of Births and Deaths (Amendment) Bill, 1989 (<i>Amendment of section 20</i>) by Shri Shantaram Neik	4-8-1989	-	0 01 (Minute taken on introduction of Bills at SL Nos. 3 to 5.)	-	Pending
6. The Crop Insurance Scheme Bill, 1986 by Shrimati Usha Choudhary	2-5-1986 (Earlier Session)	-	4-8-1989 (Consideration)	Nil	Discussion on the motion for consideration not concluded. Pending.

SUMMARY

1. Bills pending at end of Thirteenth Session	342
2. Bills introduced	4
3. Bills— Motion for introduction negatived	Nil
4. Bills discussed	2
5. Bills withdrawn	1
6. Bills negatived	Nil
7. Bills removed from the Register of Pending Bills	129
8. Bills— Part-discussed	1
9. Bills pending at the end of the first part of the Fourteenth Session <i>vide</i> Para No. 3185 of Bulletin Part II, dated 4th October, 1989	216

4. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister Date when taken up	Time taken H.M.
1.	Situation arising out of the recent steep hike in price of hank yarn rendering thousands of handloom and powerloom workers jobless and the steps taken by the Government in that regard.	Kum. Mamata Banerjee	Shri Ram Niwas Mirdha 26-7-1989	1 10
2.	Situation arising out of spillage of furnace oil due to collision of two ships on the High Seas and the steps taken by the Government to tackle the serious problem of pollution on the Western Coast.	Shri Harish Rawat	Shri Z.R. Ansari 27-7-1989	2 01
3.	Large scale acquisition of land by Delhi Development Authority and other authorities in Delhi and adjoining areas thereby depriving thousands of farmers the only source of their livelihood and the steps taken by the Government to mitigate their sufferings.	Shri Vijay N. Patil	Smt. Mohsina Kidwai 1-8-1989	1 04
4.	Situation arising out of naming India as 'Unfair Trader' by the Government of the United States of America Under the Super 301 provision of United States Trade Act.	Dr. G.S. Rajhans	Shri Dinesh Singh 4-8-1989	6 44

5. DIVISIONS

No. of divisions held

11

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date of Discussion	Time taken
			H.M
		(i) <i>General Budget</i>	
Supplementary Demands for Grants in respect of Budget (General) for 1989-90.	25-7-1989	31-7-1989	3 21
		Discussion and Voting on Supplementary Demands for Grants (General)	
		(ii) <i>Budget in respect of State of Punjab</i>	
Budget (Punjab) for 1989-90	17-3-1989 (13th Session)	26-7-1989	2 03
		Discussion and Voting on Demands for Grants	
		(iii) <i>Budget in respect of State of Karnataka</i>	
Budget (Karnataka) for 1989-90	31-7-1989	3-8-1989 4-8-1989 7-8-1989	5 56
		*General Discussion *Discussion and Voting on Demands for Grants	

*Discussed together.

7. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Smt. Premalabai Chavan	21st February to 17th March and 27th March to 12th April, 1989.	4th August, 1989
2.	Shri Jagan Nath Kaushal	17th March, 27th March to 31st March, 1st April to 12th April, 19th April to 30th April and 1st May to 10th May, 1989.	
3.	Smt. Kishori Sinha	19th April to 30th April and 1st May to 10th May, 1989.	
4.	Shri K.V. Shankra Gowda	18th July to 11th August, 1989.	
5.	Dr. Sankta Prasad	18th July to 11th August, 1989.	
6.	Shri Sunil Dutt	13th March to 17th March, 27th March to 12th April, 19th April to 15th May and 18th July to 27th July, 1989.	
7.	Shri Ranjit Singh Gaekwad	18th July to 1st August, 1989.	

3. MOTION

Motion under Rule 388 for Suspension of Rule

Subject	Member who moved	Date on which motion moved	Time taken	Remarks
Suspension of the proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application and passing of for taking into Consideration and passing of the Constitution (Sixty-fifth Amendment) Bill, 1989 inasmuch as it is dependent upon the Constitution (Sixty-fourth Amendment) Bill, 1989.	Shri Rajiv Gandhi	8-8-1989	H. M. 001	Adopted

9. OBITUARY REFERENCES

1.					
SL No.	Name	Date of Death	Date on which obituary reference made	Time taken	H. M.
	1. Shri Bir Bahadur Singh, (Member, Rajya Sabha, Minister for Communications)	30-5-1989			
	2. Shri P. Muruthiah, (Member, Third Lok Sabha)	7-3-1989			
		24-5-1989	18-7-1989	0 08	
	3. Shri S.K. Dey, (Member, Third Lok Sabha)	30-5-1989			
	4. Shri Chapalendu Bhattacharyya, (Member, Fifth Lok Sabha)	10-7-1989			
	5. Shri V. Vairava Thevar, (Member, Third Lok Sabha)	3-6-1989			
	6. Shri Ayatollah Ruhollah Khomeini, (The Religious Head of Iran)	20-5-1989			
	7. Shri Yadav Narain Jadhav, (Member, Second Lok Sabha)	18-7-1989	11-8-1989	0 03	
	8. Shri Srichand Singhal, (Member, First Lok Sabha)	31-7-1989			
	9. Shri T.M. Vishwanatha Reddy, (Member, First & Second Lok Sabha)	22-7-1989	18-8-1989	0 02	
	10. Shri Dharamsinhbbhai Dayabhai Patel, (Member, Sixth Lok Sabha)				

10. PAPERS LAID ON THE TABLE

(a)	By Government	.	.	.	.	555
(b)	By Private Members	.	.	.	.	Nil

11. PANEL OF CHAIRMEN

Member nominated	Date of nomination
*Prof. Narain Chand Parashar	1-8-1989

***In the vacancy caused by the resignation of Shri N. Venkata Ratnam from membership of Lok Sabha, w.e.f. 27th July, 1989.**

12. PRIVILEGE MATTER

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6
	Shouting of slogans from the Visitors' Gallery	—	18-8-1989	0 01	The Speaker informed the House that two visitors who shouted slogans from the Visitors' Gallery at about 12.55 hours, had been taken into custody by the Director, Security and immediately and interrogated. The visitors had made statements and had expressed regret for their action. They had also begged by the Minister of State in the Ministry of Parliamentary Affairs, the House resolved that the visitors had committed a grave offence and were guilty of the contempt of the House. The House further resolved that in view of the regret expressed by them, they be let off with a stern warning on the rising of the House that day. The motion was adopted.

H.M.

13. QUESTIONS

(i) Starred Questions

(a) Number of Questions put down in Question Lists for oral Answers	*384
(b) Number of Questions orally answered	125

(ii) Short Notice Questions

(a) Number of Questions put down in Short Notice Question Lists	1
(b) Number of Short Notice Questions Orally answered	1

(iii) Unstarred Questions

(a) Number of questions put down in Questions Lists for Written Answers	**3644
(b) Number of Questions for which written answers were laid including those put down for oral answers but not reached for oral Answers	3569

*Includes 34 Starred Questions deleted/Transferred from One Ministry to another.

**Includes 300 Unstarred Questions withdrawn/deleted/transferred from one Ministry to another.

(iv) Half-an-Hour Discussion arising out of answers to Questions

Brief Subject	Name of the Members who raised the Discussion	Date	Ministry/Department	Time taken	
				Hrs.	Mts.
1. Import of Books	Kumari Mamata Banerjee	7.8.89	Finance	0	47

14. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	State	Constituency	Date from which accepted by Speaker.	Date of announcement in the House.
1	2	3	4	5	6
1.	Shri Ananda Gajpati Raju	Andhra Pradesh	Bobbili	24-5-1989	18-7-1989.
2.	Shri K. P. Unnikrishnan	Kerala	Badagara		
3.	Shri Somnath Chatterjee	West Bengal	Bolpur		
4.	Shri B. B. Ramaiah	Andhra Pradesh	Eluru		
5.	Shri C. Madhav Reddy	Andhra Pradesh	Adilabad		
6.	Prof. Madhu Dandavate	Maharashtra	Rajapur		
7.	Shri V. Kishore Chandra S. Deo	Andhra Pradesh	Parvathipuram		
8.	Shri Dinesh Goswami	Assam	Guwahati	24-7-1989	
9.	Shri Indrajit Gupta	West Bengal	Basirhat		
10.	Shri Vishwanath Pratap Singh	Uttar Pradesh	Allahabad		
11.	Shri N. V. N. Somu	Tamil Nadu	Madras-North		
12.	Shri Arun Mehru	Uttar Pradesh	Rae Bareilly		
13.	Shri C. Sambu	Andhra Pradesh	Bapatla		
14.	Shri Arif Mohammad Khan	Uttar Pradesh	Bahraich		

15.	Shri Raj Kumar Rai	Uttar Pradesh	Ghosi
16.	Shri Suresh Kurup	Kerala	Kott
17.	Shri K. Manendra Singh	Uttar Pradesh	Mathura
18.	Shri Bezwada Papi Reddy	Andhra Pradesh	Ongole
19.	Shri Saifuddin Chowdhary	West Bengal	Katwa
20.	Shri Amal Datta	West Bengal	Diamond-Harbour
21.	Shri Baudeb Acharia	West Bengal	Bankura
22.	Shri M. Raghuva Reddy	Andhra Pradesh	Nalgonda
23.	Shri P. Manik Reddy	Andhra Pradesh	Medak
24.	Shri Amar Roypradhaa	West Bengal	Coochbehar
25.	Shri AJVB Maheswara Rao	Andhra Pradesh	Amalapuram
26.	Shri Sri Hari Rao	Andhra Pradesh	Rajahmundry
27.	Shri Ajit Kumar Saha	West Bengal	Vishnupur
28.	Shri Purna Chandra Malik	West Bengal	Durgapur
29.	Smt. Geeta Mukherjee	West Bengal	Panskura
30.	Shri Ajoy Biswas	Tripura	Tripura West
31.	Shri V. Tulsi Ram	Andhra Pradesh	Nagar Kurnool
32.	Shri Hannan Mollah	West Bengal	Uluberia
33.	Shri H. A. Dora	Andhra Pradesh	Srikakulam
34.	Shri E. Ayyapu Reddy	Andhra Pradesh	Kurnool
35.	Shri S. Jaipal Reddy	Andhra Pradesh	Mahbubnagar

24-7-1989

1	2	3	4	5	6
36.	Shri M. Subha Reddy	Andhra Pradesh	Nandyal		
37.	Shri Anil Basu	West Bengal	Arambagh		
38.	Shri Gopala Krishna Thota	Andhra Pradesh	Kakinada		
39.	Dr. G. Vijaya Rama Rao	Andhra Pradesh	Siddipet		
40.	Shri Baju Ban Riyas	Tripura	Tripura East		
41.	Shri Bh. Vijayakumar Raju	Andhra Pradesh	Narasapur		
42.	Shri Zainal Abedin	West Bengal	Jangipur		
43.	Shri Ataur Rehman	Assam	Barpeta		
44.	Shri Satyagopal Misra	West Bengal	Tamluk	24-7-1989	
45.	Shri Chandra Mohan Singh	Uttar Pradesh	Garhwal		
46.	Shri D. B. Patil	Maharashtra	Kulaba		
47.	Shri Piyus Tiraky	West Bengal	Alipurduars		
48.	Dr. Sudhir Roy	West Bengal	Burdwan		
49.	Shri K. Ramachandra Reddy	Andhra Pradesh	Hindupur		
50.	Shri R. P. Das	West Bengal	Krishnagar		
51.	Shri Manik Senyal	West Bengal	Jalpaiguri		
52.	Shri Ram Pujan Patel	Uttar Pradesh	Phulpur		
53.	Shri Palas Barman	West Bengal	Balughat		
54.	Shri D. N. Reddy	Andhra Pradesh	Cuddapah		

55.	Shri D. Narayana Swamy	Andhra Pradesh	Anantapur	24-7-1988
56.	Shri Muhiram Saikia	Assam	Nowgang	24-7-1989
57.	Shri Chitta Mahata	West Bengal	Purulia	
58.	Shri Syed Masudal Hossain	West Bengal	Murshidabad	
59.	Dr. A. K. Patel	Gujarat	Mehsana	
60.	Shri Mohd. Mahfooz Ali Khan	Uttar Pradesh	Etah	
61.	Smt. Bibha Ghosh Goswami	West Bengal	Nabadwip	
62.	Shri Sanat Kumar Mandal	West Benaal	Joynagar	
63.	Shri Het Ram	Haryana	Sirsa	
64.	Shri Khurshid Ahmed Choudhry	Haryana	Faridabad	
65.	Dr. (Mrs.) T. Kalpana Devi	Andhra Pradesh	Warangal	
66.	Smt. N. P. Jhansi Lakshmi	Andhra Pradesh	Chittoor	
67.	Dr. A. Kalanidhi	Tamil Nadu	Madras-Central	
68.	Shri Vijay Kumar Mishra	Bihar	Darbhanga	
69.	Shri B. N. Reddy	Andhra Pradesh	Miryalguda	
70.	Shri Ram Narain Singh	Haryana	Bhiwani	
71.	Shri Charanjit Singh Athwal	Punjab	Ropar	
72.	Shri A. K. Sen	West Bengal	Calcutta North-West Bengal	
73.	Shri V. Sobhanadreeswara Rao	Andhra Pradesh	Vijayawada	
74.	Shri Ananda Pathak	West Bengal	Darjeeling	

1	2	3	4	5	6
75.	Shri Ram Bahadur Singh	Bihar	Chhapra		
76.	Shri Thampam Thomas	Kerala	Mavelikara		
77.	Shri V. S. Krishnaiyer	Karnataka	Bangalore South		
78.	Shri Narayan Choubey	West Bengal	Midnapore		
79.	Shri Vijoy Kumar Yadav	Bihar	Nalanda	25-7-1989	25-7-1989
80.	Shri Charanjit Singh Walia	Punjab	Patiala		
81.	Shri Bhartam Sriramamurthy	Andhra Pradesh	Visakhapatnam		
82.	Shri Tarlochan Singh Tar	Punjab	Taran Taran		
83.	Shri Teja Singh Durei	Punjab	Bhatinda		
84.	Shri Katuri Narayana Swamy	Andhra Pradesh	Narasaraopet		
85.	Shri G. Bhooopathy	Andhra Pradesh	Peddapalli		
86.	Shri Matilal Hansda	West Bengal	Jhargram		
87.	Shri Gadadhar Saha	West Bengal	Birbhum		
88.	Shri Vidyacharan Shukla	Madhya Pradesh	Mahasamund		
89.	Shri H. M. Patel	Gujarat	Sabarkantha	26-7-1989	26-7-1989
90.	Shri S. Palakondrayudu	Andhra Pradesh	Rajampet		
91.	Shri Ramaswamy Prasad Singh	Bihar	Jahannabad		
92.	Shri Sambhaji Rao Kakade	Maharashtra	Baramati		
93.	Shri Shantilal Patel	Gujarat	Godhra		

94.	Shri N. Venkata Ratnam	Andhra Pradesh	Tenali	27-7-1989	27-7-1989
95.	Shri Satyendra Narain Sinha	Bihar	Aurangabad	}	28-7-1989
96.	Shri Sode Ramaiah	Andhra Pradesh	Bhadrachalam		
97.	Shri C. Janga Reddy	Andhra Pradesh	Hanamkonda		
98.	Dr. Datta Samant	Maharashtra	Bombay South-Central	}	31-7-1989
99.	Shri S. M. Guraddi	Karnataka	Bijapur		
100.	Rao Birendra Singh	Haryana	Mahendragarh		
101.	Prof. Parag Chaliha	Assam	Jorhat	}	1-8-1989
102.	Shri Mewa Singh Gill	Punjab	Ludhiana		
103.	Bhai Shaminder Singh	Punjab	Faridkot		
104.	Shri Bhadreswar Tanti	Assam	Kaliabor	}	2-8-1989
105.	Shri P. Appalanarasimhan	Andhra Pradesh	Anakapalli		
106.	Shri Anadi Charan Das	Orissa	Jajpur		
107.	Shri H. N. Nanje Gowda	Karnataka	Hassan	7-8-1989	7-8-1989
108.	Shri Balwant Singh Ramoowalia	Punjab	Sangrur	8-8-1989	8-8-1989

15. RESOLUTIONS

Private Members' Resolutions

Sl. No.	Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1.	Measures to control population explosion.	Dr. Krupasindhu Bhoi	31-3-1989 12-4-1989 28-4-1989 (Thirteenth Session) 28-7-1989	H M 1-04 (excluding 7 hours and 41 minutes taken during Thirteenth Session)	Health and Family Welfare	withdrawn by leave of the House
2.	Employment to one member in each family.	Dr. G.S. Rajhans	28-7-1989 11-8-1989	3-55	Labour	Discussion not concluded

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under rule	Name of Member who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	Paragraphs 11 and 12 of the Report of the Comptroller and Auditor General of India for the year ended 31 March, 1988 (No. 2 of 1989) — Union Government—Defence Services (Army and Ordnance Factories), laid on the Table of the House on the 18th July, 1989.	193	Kum. Mamata Banerjee	24-7-89 25-7-89 26-7-89	H M 9 26	Defence	—
2.	Statement made by the Prime Minister in the House on the 28th April, 1989 regarding Jawahar Rozgar Yojana.	193	Shri V. Sobhanadrees- wara Rao*	8-5-89] (13th session) 27-7-89 31-7-89 1-8-89 2-8-89	11.18 (excluding 1 hr. 58 minutes taken during 13th Session)	Agriculture	—
3.	Statement made by the Minister of Agriculture in the House on the 26th July, 1989 regarding the current flood situation in the country and the relief measures undertaken by the Government.	193	Shri Harish Rawat	1-8-89 2-8-89 3-8-89]	5 52	Agriculture	—
4.	Successful testing of 'AGNI' on the 22nd May, 1989.	193	Shri Harish Rawat	7-8-89	0 34	Defence	Discussion not concluded

* Resigned w.e.f. 24th July, 1989

1	2	3	4	5	6	7	8
5.	Demands for waiver of agricultural loans.	193	Shri Harish Rawat	11-8-89 16-8-89	H M 3 32	Finance	—
6.	Fourth, Fifth and Sixth Interim Reports and the Final Report of Kudal Commission of Inquiry appointed to inquire into the working and activities including publications and sources and misuse of funds of Gandhi Peace Foundation, Gandhi Smarak Nidhi, All India Serva Seva Sangh, Association of Voluntary Agencies for Rural Development and other organisations closely connected with them, laid on the Table of the House on 7th August, 1989.	193	Shri T. Basheer	14-8-89 18-8-89	5 40	Home Affairs	—
7.	Atrocities on Women.	193	Shri Balwant Singh Ramoowalia*	12-5-89, (13th Session) 18-8-89	0 22 (excluding 2 hrs. 09 mts. taken during 13th Session)	Human Resource Development (Department of Women and Child Development)	Discussion not concluded.

*Resigned w.e.f. 8th August, 1989.

17. SITTINGS OF LOK SABHA

Subject	Date on which decided	Remarks
Fixation of additional sittings of Lok Sabha on 14th, 16th and 18th August, 1989.	10-8-1989	Business Advisory Committee in its Seventy-fourth Report <i>inter alia</i> recommended the fixation of additional sittings of Lok Sabha on 14th, 16th and 18th August, 1989. On the motion moved by Shrimati Sheila Dikshit, the report was adopted by the House.

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN**Announcements/Observations/References**

Sl. No.	Subject	By whom	Date
1.	Reference to the 47th anniversary of the 'Quit India' movement and homage to the martyrs who sacrificed their lives for the freedom of the motherland.	Speaker	9-8-1989
2.	Reference to the 44th anniversary of the dropping of bombs on the Japanese cities of Hiroshima and Nagasaki and homage to victims of the atomic holocaust.	Speaker	9-8-1989
3.	Valedictory reference on the conclusion of the fourteenth session.	Speaker	18-8-1989

19. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time Taken
1	Government Business for the week commencing the 24th July, 1989	Shri H.K.L. Bhagat	21-7-1989	H. M. 0 10
2	Minimum support price for Copra for 1989 season.	Shri Bhajan Lal	21-7-1989	0 01
3	Flood situation in the country and the relief measures undertaken by the Government.	Shri Bhajan Lal	26-7-1989	0 08
4	Government Business for the week commencing the 31st July, 1989.	Shri P. Namgyal	28-7-1989	0 15
5	Government Business for the week commencing the 7th August, 1989.	Shri P. Namgyal	4-8-1989	0 01
6	International Conference on Cambodia.	Shri K. Natwar Singh	7-8-1989	0 05
7	Fourth, Fifth, Sixth Interim Reports and Final Report of Kudal Commission of Inquiry	Shri P. Chidambaram	8-8-1989	0 10
8	Bodo Agitation	Shri Sontosh Mohan Dev	9-8-1989	0 01
9	Enhancement of Pension and provision of additional facilities to the freedom fighters receiving pension under the Central Swatantrata Sainik Samman Pension Scheme.	Shri Rajiv Gandhi	9-8-1989	0 03
10	Government Business for the week commencing the 14th August, 1989.	Smt. Sheila Dikshit	11-8-1989	0 01
11	Removal of difficulties faced in the implementation of the Motor Vehicles Act, 1988 and the Motor Vehicles Rules, 1989.	Shri Rajesh Pilot	11-8-1989	0 11
12	International Convention on Tibet and Peace in South Asia.	Shri K. Natwar Singh	11-8-1989	0 01
13	Correcting the reply given by the Minister on 31st July, 1989 to a Supplementary by Shri Shantaram Naik on Starred Question No. 184 regarding telephone to every Panchayat in Madhya Pradesh.	Shri Giridhar Gomango	18-8-1989	0 01
14	Violent incidents in Gohpur area of Assam	Shri Sontosh Mohan Dev	18-8-1989	0 06

(ii) Matters Under Rule 377

(a) Number of Matters raised 144

(b) Position regarding receipt of replies from Ministers concerned as on 20-9-1989

	Total number of matters raised	Number of replies sent to Members by Minister & copies endor- sed to Lok Sabha Secreta- riat	Percentage of replies sent to the Mem- bers by the Ministers
First Session	61	61	100
Second Session	351	345	98.3
Third Session	158	152	96.2
Fourth Session	150	145	96.6
Fifth Session	330	305	92.4
Sixth Session	149	135	90.6
Seventh Session	178	162	91.0
Eighth Session (Part I)	341	280	82.1
Eighth Session (Part II)	147	130	88.4
Ninth Session	178	138	77.5
Tenth Session	362	258	71.2
Eleventh Session	153	112	73.2
Twelfth Session	180	131	72.8
Thirteenth Session	298	173	58.0
Fourteenth Session	144	46	31.9

20. VACATION OF SEAT

Sl. No.	Name of Member	Constituency & State	Remarks
1	Shri Chintamani Panigrahi	Bhubaneswar—Orissa	Seat became vacant under article 158 (1), w.e.f. 10-7-1989
2	Shri Khurshid Alam Khan	Farrukhabad—Uttar Pradesh	Seat became vacant under article 158 (1), w.e.f. 18-7-1989
3	Shri Williamson A. Sangma	Tura—Meghalaya	Seat became vacant under article 158 (1), w.e.f. 21-7-1989

21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
	H M	
ADJOURNMENT MOTIONS	4 08	3.0
BILLS		
(a) Government Bills	38 17	27.7
(b) Private Members' Bil ^l	5 02	3.6
BUDGETS		
(a) General Budget	3 21	2.4
(b) Budget in respect of States under residents rule	7 59	5.8
CALLING ATTENTION NOTICES (Rule 197)]	4 59	3.6
DISCUSSIONS		
(a) Half-an-Hour Discussions (Rule 55)	0 47	0.6
(b) Short Duration Discussions (Rule 193)	36 44	26.6
MATTERS UNDER RULE 377	3 14	2.4
MOTION UNDER RULE 388]	0 01	—
QUESTIONS	18 40	13.5
PRIVATE MEMBERS' RESOLUTIONS	4 59	3.6
STATEMENTS (Rule 372)	1 14	0.9
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Questions of Pri- vileges, Points of Order, Personal Explanations etc.	8 40	6.3
	138 05	100.0

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA—FOURTEENTH SESSION)
PART-II

(11th to 13th October, 1989)



LOK SABHA SECRETARIAT
NEW DELHI

November, 1989/Agrahayana, 1911 (Saka)

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PREFACE

This publication contains a brief resume of work done by Eighth Lok Sabha during the second part of its Fourteenth Session i.e. from 11th to 13th October, 1989.

NEW DELHI;
November, 1989

Agrahayana, 1911 (Saka)

SUBHASH C. KASHYAP,
Secretary-General.

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**RESUME OF WORK DONE BY EIGHTH LOK SABHA DURING THE SECOND
PART OF THE FOURTEENTH SESSION, OCTOBER 1989**

1. DURATION OF SESSION

Date of commencement	11th October, 1989
Date of adjournment <i>sine die</i>	*13th October, 1989
Date of prorogation	**20th October, 1989
Total number of days of session	3 days
Number of days of sittings	3 days
Number of hours of sittings	21 hours and 21 minutes.

*The session was to conclude on 16th October, 1989.

**The Fourteenth session of Lok Sabha consisting of two parts commenced its sittings on 18th July, 1989 and was prorogued on 20th October, 1989.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken		No. of amendments tabled	No. of amendments carried	Progress/Remarks
					H.	M.			
1.	The Direct Tax Laws (Second Amendment) Bill, 1989.	18-8-89 (Earlier Session)		11-10-89 (Consideration and passing)	1	44	11	9	Passed, as amended.
2.	The Customs (Amendment) Bill, 1989 (Earlier Session)	10-8-89 (Earlier Session)		11-10-89 (Consideration and passing)	1	13	..	..	Passed.
3.	The Nagaland University Bill, 1989, <i>as passed by Rajya Sabha.</i>		12-10-89	13-10-89 (Consideration and passing)	0	57	..	..	Passed.
4.	The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 1989.	12-10-89			..	..	..	..	Pending.
5.	The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1989.	12-10-89		13-10-89 (Consideration and passing)	0	21	1		Passed.
6.	The Appropriation (No. 5) Bill, 1989	12-10-89	..	12-10-89 (Consideration and passing)	0	02	..	..	Passed.
7.	The National Waterway (Quilon-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals) Bill, 1989	14-8-89 (Earlier Session)		13-10-89 (Consideration and passing)	0	08	..	..	Passed.

SUMMARY

1. Bills pending at the end of the last session .	13
2. Bills introduced	3
3. Bills opposed at introduction stage .	Nil
4. Bills passed by Rajya Sabha and laid on the Table	1
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
7. Bills passed	
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills part-discussed	Nil
11. Motions for adjournment of debate on Bills adopted .	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha .	Nil
17. Bills pending at the end of the Second part of the Fourteenth Session vide para No. 3251 of Lok Sabha Bulletin-Part II, dated 23rd October, 1969.	11

3. CALLING ATTENTION

Subject	Name of Member who called attention	Name of Minister		Time taken	
		Date when taken up		H.	M.
Steep rise in prices of essential commodities and the steps taken by Government in regard thereto.	Shri Braja Mohan Mohanty	Shri Sukh Ram	13-10-1989	1	34

4. FINANCIAL BUSINESS

Subject	Date of Presentation	Date of Discussion	Time taken
General Budget			
Supplementary Demands for Grants in respect of Budget (General) for 1989-90	11-10-1989	12-10-1989	0 07
		Discussion and voting on Supplementary Demands for Grants (General)	

5. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of death	Date on which obituary reference made	Time taken	H.	M.
1.	Shri Anand Gopal Mukhopadhyay, (Member, Seventh & Eighth Lok Sabha)	20-8-1989				
2.	Shrimati Chandra Tripathi, (Member, Eighth Lok Sabha)	7-9-1989				
3.	Shri Badliu Ram Shukla, (Member, Fifth Lok Sabha)	5-8-1989	11-10-1989	0	05	
4.	Shri Sarjoo Pandey, (Member, Second, Third, Fourth & Fifth Lok Sabha)	25-8-1989				
5.	Shri Shiv Kumar Shastri, (Member, Fourth & Fifth Lok Sabha)	3-9-1989				

6. PAPERS LAID ON THE TABLE

- (a) By Government..... 67
- (b) By Private Members..... NIL

7. RESOLUTIONS

(1) Government Resolution

Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
Approval of the Proposal of the Government to modify the date of implementation from 22-9-1982 as given by the Arbitration Board to 1-1-1988 in respect of Award dated 12-8-1985 in C.A. Reference Nos. 9 and 10 of 1983 laid on the Table to Lok Sabha on 13-10-1989 regarding grant of higher pay scales to the Senior Scientific Assistants, Draftsmen, Store-keeping Staff and Civilian Motor Drivers in Defence Establishments, in terms of para 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration.	Shri D.L. Baitha	13-10-89	H. 0 M. 02	Defence	Adopted

(III) Statutory Resolutions

Sl. No.	Subject	Article/ Section of Constitution/ Act	Name of member who moved	Date(s) of moving and discussion	Time taken -----	Ministry/ Department concerned	Remarks
					H. M.		
1.	Approval of the continuance in force of the Proclamation dated 21-4-1989 in relation to the State of Karnataka issued under article 356 of the Constitution by the President for a further period of six months with effect from 21-10-1989.	Article 356	Shri P. Chidambaram	12-10-89	0 41	Home Affairs	Adopted
2.	Approval of the continuance in force of the Proclamation dated 11-5-1987 in relation to the State of Punjab issued under article 356 of the Constitution by the President for a further period of six months with effect from 11-11-1989.	Article 356	Shri P. Chidambaram	12-10-89	2 20	Home Affairs	Adopted

8. SHORT DURATION DISCUSSIONS (RULE 193)

S. No.	Subject	Under Rule	Name of Members who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
					H. M.		
1.	Communal situation in the country.	193	Prof. Saif-ud-Din] Soz	11-10-89 12-10-89 13-10-89	6	20 Home Affairs	..
2.	Statement made by the Minister of State in the Department of Economic Affairs in the Ministry of Finance in the House on the 12th October, 1989 regarding maintenance of a Bank Account in St. Kitts.	193	Shri T. Besheer	13-10-89	1	49 Finance	

**9. SPEAKER / DEPUTY SPEAKER / CHAIRMAN
ANNOUNCEMENTS / OBSERVATIONS / REFERENCES**

Subject	By whom	Date
Valedictory references on the conclusion of the Fourteenth Session of Eighth Lok Sabha.	Shri H.K.L. Bhagat Shri G.M. Banatwalla Shri Balkavi Bairagi Shri Keyur Bhushan Shri Uttam Rathod Prof. Narain Chand Parashar Kum. Mamata Banerjee Shri Rajiv Gandhi and the Speaker.	13-10-1989

10. STATEMENTS

(i) Statements made by Ministers under Rule 372.

Sl. No.	Subject	Name of Minister	Date	Time taken	
				H.	M.
1.	Nehru Rozgar Yojana, the Urban counterpart of the Jawahar Rozgar Yojana.	Shri Rajiv Gandhi	11-10-1989	0	25
2.	Agricultural Package.	Shri Rajiv Gandhi	12-10-1989	0	22
3.	Maintenance of a bank account in St. Kitts.	Shri Eduarbo Faleiro	12-10-1989	0	03

(II) Matters Under Rule 377

(a) Number of Matters raised 25

(b) Position regarding receipt of replies from Ministers concerned as
on 20-11-89

	Total number of matters raised	Number of replies sent to Members by Minister and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to the Members by the Ministers
First Session	61	61	100
Second Session	361	345	95.3
Third Session	168	152	90.2
Fourth Session	150	145	96.6
Fifth Session	330	305	92.4
Sixth Session	149	135	90.6
seventh Session	178	162	91.0
Eighth Session (Part—I)	341	280	82.1
Eighth Session (Part—II)	147	130	88.4
Ninth Session	178	138	77.5
Tenth Session	362	258	71.2
Eleventh Session	153	114	74.5
Twelfth Session	180	135	75.0
Thirteenth Session	298	189	60.4
Fourteenth Session (Part—I)	144	80	55.5
Fourteenth Session (Part—II)	25	3	12.0

11. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken		Percentage to the total time taken
	H.	M.	
BILLS			
Government Bills	4	25	20.6
BUDGET			
General Budget	0	07	0.6
CALLING ATTENTION NOTICES (Rule 197)	1	34	7.3
DISCUSSIONS			
Short Duration Discussions (Rule 193)	8	09	38.2
MATTERS UNDER RULE 377	0	27	2.1
RESOLUTIONS			
(a) Government Resolution	0	02	0.2
(b) Statutory Resolutions	3	01	14.1
STATEMENTS (Rule 372)	0	50	3.9
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Questions of Privileges, Points of Orders, Personal Explanations etc.	2	46	13.0
	21	21	100.0